

व्यापारियों के बीरे। ऐसे बीरों को व्यापार में लाना तथा प्रवर्धनों के समय विशेषतः प्रोत्साहित किया जाता है क्योंकि उस समय भारतीय निर्मित माल के सम्बन्ध में तकनीकी व्योरे समझाने के लिये तकनीकी विज्ञान भी प्राप्त होते हैं।

गन्ने की खोई से कागज तैयार करना

3480. श्री क० मि० लखार :

श्री रामावतार शास्त्री :

क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बम्बार्न के चीनी मिलों से गन्ने की खोई यों ही बेकार जाती है क्योंकि या तो लोग इस का इस्तेमाल इंधन के रूप में करते हैं या फिर वह जैसे ही सड़ गल जाती है ;

(ख) क्या सरकार ने गन्ने की खोई से कागज तैयार करने की सम्भाव्यता का विचार किया है ;

(ग) यदि हाँ, तो क्या सरकार का विचार बम्बार्न में सरकारी क्षेत्र में एक कागज का कारखाना लगाने का है ; और

(घ) यदि नहीं, तो ऐसा न करने का क्या कारण है ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री क. लखार) : (क) इस देश में गन्ने की खोई को चीनी मिलें प्रसिकास रूप से स्वयं ही इंधन के रूप में इस्तेमाल करती हैं ; सम्भव है कि इस में से कुछ बेकार भी जाती है ।

(ख) जी, हाँ ।

(ग) उत्तर प्रदेश । बिहार में खोई से कागज बनाने के कारखाने की स्थापना करने की सम्भावनाओं का पता लगाना जा रहा है ।

(घ) प्रश्न ही नहीं उठता ।

### Steel Plants

3481. श्री D. C. Sharma: Will the Minister of Steel Mines and Metals be pleased to state:

(a) whether the Planning Commission's suggestion for setting up of fifth and sixth steel plants in the public sector to enable them to utilise the potential that would be created by the Heavy Engineering Corporation at Ranchi has been examined; and

(b) if so, the reaction of Government thereto?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). The need to set up new steel plants in the public sector during the Fourth Plan period is being reviewed in the context of the expected demand and availability of resources. It is Government's intention to utilise the facilities of the Heavy Engineering Corporation to the maximum extent possible when it is decided to take up the new steel plants.

Western Railway Foreign Traffic Accounts Office, Delhi

3482. श्री C. K. Chakrapani:

श्री E. K. Nayansar:

श्री Nambar:

श्री M. Mohammad Ismail:

श्री P. Gopalan:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there has been no promotion of the Clerks Grade II to the posts of Clerks Grade I in Foreign Traffic Accounts Office of the Western Railway, Delhi since the 20th November, 1963;

(b) whether it is also a fact that there has been no promotion of the Clerks Grade II to the posts of Clerks Grade I in the Traffic Accounts Office, Northern Railway, Delhi since the 22nd October, 1964; and

(c) if so, the reasons therefor?

The Minister of Railways (Shri C. M. Pooacha): (a) Information is

being collected and will be laid on the Table of the Sabha.

(b) No.

(c) Does not arise in view of reply to part (b).

रेलवे कर्मचारियों के नौकरी से निकाल देना

3483. श्री प्रहलदचंद शाल्मी :

श्री शिवकुमार शाल्मी :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दो वर्षों में कुछ रेलवे कर्मचारियों को कोई कारण बताये बिना ही नौकरी से निकाल दिया गया है ;

(ख) यदि हां, तो इस के क्या कारण हैं ; और

(ग) सेवा समाप्ति आदेशों के अन्तर्गत प्रत्येक विवीजन में तथा प्रत्येक रेलवे में कितने स्टेशन मास्टर तथा महायक स्टेशन मास्टर नौकरी से निकाल दिये गये हैं ?

रेलवे मन्त्र (श्री च० सु० पुनाच) :

(क) जी हां ।

(ख) सेवा की शर्तों के अनुसार ।

(ग) कोई नहीं ।

**Non-officials on the Boards of Government Companies and Statutory Corporations**

3484. Shri Jyotirmoy Basu: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the names and qualifications of all non-official directors serving on the Central Government companies and statutory corporations;

(b) how many of these non-official directors of public undertakings are also actively associated with private sector business and industries; and

(c) the number of former officials and politicians on the boards of central public sector undertakings?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). Information is being collected and will be laid on the Table of the House.

**Issue of Industrial Licences**

3485. Shri Ram Gopal Shalwale:  
Shri Yashpal Singh:  
Shri Prakash Vir Shastri:  
Shri Ram Avtar Sharma:  
Shri Hukam Chand Kachwal:  
Shri Parthasarathy:  
Shri Kameshwar Singh:  
Shri A. Sreedharan:  
Shri P. M. Sayeed:  
Shri S. M. Joshi:  
Shri Madhu Limaye:  
Shri Bodabrata Barua:  
Shri Y. A. Prasad:  
Shri B. N. Shastri:  
Shri Shiva Chandra Jha:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it has been decided to enquire whether undue discrimination has been shown towards any of the bigger business houses in issuing industrial licences in the last few years;

(b) if so, at what level the enquiry will be instituted; and

(c) what will be its precise terms of reference?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). Yes, Sir, it has been decided to appoint an Expert Committee composed of non-officials to examine, inter alia as to whether large industrial houses have, in fact, secured undue advantage over other applicants in the matter of issue of industrial licences in the last few years.

(c) The terms of reference of the Committee is under consideration.